

बिहार सॉकल के रेलवे मेल सेवा के
कर्मचारियों का स्थानान्तरण
करके उनका उत्पीड़न

145. श्री रामाबतार शास्त्री : क्या
संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1968 की सांकेतिक हड़ताल
के उपरान्त डाक तथा तार विभाग के कर्मचा-
रियों के संघों की मान्यता रद्द करने के पश्चात्
बिहार सॉकल की रेलवे मेल सेवा के कुछ
कर्मचारियों को एक स्थान से दूसरे स्थान पर
स्थानान्तरित करके उन्हें परेशान किया गया
था ;

(ख) यदि हाँ, तो क्या ये स्थानान्तरण
हमलिए किये गये थे क्योंकि उन कर्मचारियों
ने अपना मामला किसी संमद सदस्य से उठवाने
का प्रयास किया था ;

(ग) यदि हाँ, तो इसका क्या औचित्य
है ; और

(घ) सरकार ने ऐसे सम्बन्धित प्रतिशोधी
अधिकारियों के विरुद्ध क्या कार्यवाही की है ?

संचार मंत्री (श्री शेर सिंह) : (क) जी
नहीं ।

(ख) से (घ) : प्रश्न ही नहीं उठता ।

National Commission on Agriculture

146. DR. KARNI SINGH : Will the
Minister of FOOD AND AGRICULTURE
be pleased to state :

(a) whether Government have since
appointed the National Commission on
Agriculture ;

(b) if so, the final composition thereof ;

(c) whether any farmer or farmers' re-
presentative has been included therein, if
not the reasons therefor ; and

(d) when the Commission is likely to
submit its interim and final reports ?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND AGRICUL-
TURE (SHRI ANNASAHIB P. SINDE) :

(a) Yes, Sir.

(b) A statement showing the composi-
tion of the Commission as on 31-3-71 is
attached.

(c) The composition of the Commission
includes a few farmers.

(d) So far as the final report is concern-
ed, the Commission has been asked to sub-
mit it as soon as practicable and in any case,
within a period of two years. No time-
limit was laid down by Government for the
submission of interim reports. However,
the Commission had originally expected to
submit interim reports on certain priority
areas within six months. There may, how-
ever, be some unavoidable delay.

Statement

COMPOSITION OF NATIONAL COMMISSION ON AGRICULTURE

Chairman

Vacant

Vice-Chairman

Shri B. Sivaraman

Member Secretary

Shri J. S. Sarma

Full-time Members

1. Shri S. K. Mukherjee
2. Dr. H. R. Arakeri
3. Dr. P. Bhattacharya
4. Shri Randhir Singh

Part-time Members ;

1. Shri M. V. Krishnappa, Member, Lok Sabha.
2. Dr. Z. A. Ahmed, Member, Rajya Sabha.
3. Sardar Joginder Singh, Member, Rajya Sabha.
4. Dr. M. S. Swaminathan, Director, Indian Agriculture Research Institute.
5. Shri D. P. Singh, Vice-Chancellor, U. P. Agricultural University.
6. Shri T. A. Pai, Chairman, LIC.
7. Shri B. S. Nag, Formerly Adviser (I and P), Planning Commission.
8. Dr. A. M. Khusro, Professor of Economics, Instt. of Economic Growth.
9. Shri Hari Singh, Retired I. G. F.
10. Shri N. K. Panikar, Director, National Institute of Oceanography.
11. Capt. Rattan Singh, Member, Legislative Assembly, Punjab.

Tractors from G. D. R.

147. DR. KARNI SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total number of tractors received so far from G. D. R. ;

(b) the total number of them found defective ; the number of defective tractors returned ;

(c) the reasons for not returning the remaining defective tractors ; and

(d) whether the farmers have been refunded the full cost of the tractors and if not, the extent of the price refunded to them and the reasons for not refunding the full cost ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE) :

(a) A total number of 1,998 RS-09 tractors have so far been received from G. D. R.

(b) to (d). The number of RS-09 tractors

declared defective based on the information received from the various State Agro Industries Corporations upto January, 1971 is as under :

<i>Name of Corporation</i>	<i>No. of tractors declared defective</i>
Andhra Pradesh	183
Gujarat	152
Punjab	501
Rajasthan	11
Mysore	8
Tamilnadu	9

Latest information about the total number of RS-09 tractors found defective and the number of defective tractors returned along with the information required in parts (c) and (d) of the Question is being collected from the concerned State Agro-Industries Corporations and will be laid on the Table of the Sabha after it is received.

Investment and Employment Opportunities

148. DR. KARNI SINGH : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :